

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/2956/2020

This the 29th day of October, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Anand Mathur, Member (A)

Muzaffar Hussain, S/o Peer Mohammad Yosuf, R/o Kadapora Achbal Anantnag. Age 55 years.

...Applicant

(By Advocate : Mr. Mohd. Iqbal Dar)

Versus

- 1. The State of J&K through its Commissioner / Secretary to Govt. Home Department, Civil Sectt. Srinagar / Jammu.
- 2. Director General of Police, J&K Srinagar/Jammu.
- 3. Inspector General of Police, Kashmir Zone, Srinagar.
- 4. Deputy Inspector General of Police, SKR, Anantnag.

...Respondents

(By Adv: Mr. Rajesh Thapa, DAG)

ORDER(ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to press the present TA.



- 2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
- 3. It is made clear that we have not entered into the merits of the case.
- 4. There is no order as to costs.

(Anand Mathur) Member (A) (Rakesh Sagar Jain) Member (J)

Piyush